

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :19-07-2024

Date : 19.07.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	60159/ 2024	19.07.2 024	WP (C) - 13919/ 2023	S.K. ACHARYA	C.O.		Order Dtd. 2024-07- 16	WRIT BRANC H-2	(Se at No- 34)
2	60160/ 2024	19.07.2 024	WP (C) - 12793/ 2022	S. MOHANTY	C.O.		Order Dtd. 2024-07- 16	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
3	60163/ 2024	19.07.2 024	WA- 226/20 22	S MUKHARJI	C.O.		Order Dtd. 2024-07- 15	WRIT APPEA L	(Se at No- 5)
4	60164/ 2024	19.07.2 024	WA- 615/20 24	M K PATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-09- 10	WRIT APPEA L	(Se at No- 4)
5	60165/ 2024	19.07.2 024	WA- 724/20 24	S K SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07- 15	WRIT APPEA L	(Se at No- 7)
6	60166/ 2024	19.07.2 024	CONTC- 497/20 18	TRILOCHAN BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-07- 16	CONTE MPT	(Se at No- 1)
7	60169/ 2024	19.07.2 024	CMP- 397/20 24	B DAS	C.O.	COURT NO. 20	Order Dtd. 2024-08- 13	WRIT BRANC H-1	(Se at No- 30)
8	60170/ 2024	19.07.2 024	JCRLA- 8/2010	B B MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-07- 11	CRIMI NAL APPEA	(Se at No-

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9	60171/2024	19.07.2024	CRLMC-1763/2024	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-16		(Seat No-9)
10	60172/2024	19.07.2024	CRLMC-1792/2024	SATYA PRIYA SAMANTA	C.O.	COURT NO. 15	Order Dtd. 2024-05-17		(Seat No-9)
11	60173/2024	19.07.2024	CRLREV - 162/2011	K N SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-07-16	CRIMINAL REVISION	(Seat No-4)
12	60174/2024	19.07.2024	CRLREV - 196/2011	M/S.T.K.M ISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-07-16	CRIMINAL REVISION	(Seat No-4)
13	60175/2024	19.07.2024	CRLREV - 212/2015	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-07-16	CRIMINAL REVISION	(Seat No-2)
14	60176/2024	19.07.2024	CRLREV - 321/2011	R K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-07-16	CRIMINAL REVISION	(Seat No-3)
15	60182/2024	19.07.2024	WP (C) - 27929/2019	A.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-06-25	WRIT BRANCH-2	(Seat No-7)
16	60183/2024	19.07.2024	WP (C) - 27929/2019	A.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-06-25	WRIT BRANCH-2	(Seat No-7)
17	60184/2024	19.07.2024	WP (C) - 4148/2024	B.K. SETHI	C.O.	COURT NO. 15	Order Dtd. 2024-07-18	WRIT BRANCH-3	(Seat No-13)
18	60185/2024	19.07.2024	WP (C) - 39133/2023	S.R. PATTANAIAK	C.O.	COURT NO. 15	Order Dtd. 2024-07-18	WRIT BRANCH-8	(Seat No-29)
19	60186/2024	19.07.2024	WP (C) - 42323/2023	S. SUNADINI	C.O.	COURT NO. 15	Order Dtd. 2024-07-16	WRIT BRANCH-3	(Seat No-13)
20	60187/2024	19.07.2024	WP (C) - 12570/2024	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-08-20	WRIT BRANCH-2	(Seat No-9)
21	60188/2024	19.07.2024	WP (C) - 22307/	R.C. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-15	WRIT BRANCH	(Seat

			2019					H-1	No-2)
22	60189/2024	19.07.2024	WP (C) - 16981/2024	SHARMISTH A SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	WRIT BRANC H-3	(Se at No-13)
23	60190/2024	19.07.2024	WP (C) - 22306/2019	R.C. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No-2)
24	60191/2024	19.07.2024	WP (C) - 16799/2024	SHARMISTH A SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	WRIT BRANC H-1	(Se at No-30)
25	60192/2024	19.07.2024	WP (C) - 16843/2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	WRIT BRANC H-2	(Se at No-9)
26	60193/2024	19.07.2024	WP (C) - 22308/2019	R.CH. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-15	WRIT BRANC H-1	(Se at No-2)
27	60194/2024	19.07.2024	WP (C) - 15797/2024	KALPATARU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	WRIT BRANC H-6	(Se at No-16)
28	60195/2024	19.07.2024	WP (C) - 18442/2016	J. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-07-16	WRIT BRANC H-7	(Se at No-44)
29	60196/2024	19.07.2024	WP (C) - 6094/2020	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07-16	WRIT BRANC H-2	(Se at No-6)
30	60198/2024	19.07.2024	WP (C) - 16972/2024	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	WRIT BRANC H-3	(Se at No-13)
31	60199/2024	19.07.2024	WP (C) - 6236/2024	S.R. PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2024-07-15	WRIT BRANC H-2	(Se at No-6)
32	60200/2024	19.07.2024	WP (C) - 16798/2024	KALPATARU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	WRIT BRANC H-1	(Se at No-30)
33	60201/2024	19.07.2024	WP (C) - 11878/2017	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-16	WRIT BRANC H-8	(Se at No-43)
34	60202/	19.07.2	WP (C) -	BRAJA	C.O.	COURT	Order Dtd. 2024-07-	WRIT	(Se

	2024	024	6236/2024	MOHAN SARANGI		NO. 1	15		BRANCH-2	at No-6)
35	60203/2024	19.07.2024	WP (C) - 16348/2024	BISHNU CHARAN SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-07-18		WRIT BRANCH-5	(Se at No-21)
36	60204/2024	19.07.2024	WP (C) - 16901/2024	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-07-18		WRIT BRANCH-3	(Se at No-13)
37	60205/2024	19.07.2024	WP (C) - 2248/2022	P.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-09		WRIT BRANCH-3	(Se at No-28)
38	60206/2024	19.07.2024	WP (C) - 16940/2024	M K DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-18		WRIT BRANCH-3	(Se at No-13)
39	60207/2024	19.07.2024	WP (C) - 31560/2021	M.K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-08-22		WRIT BRANCH-6	(Se at No-16)
40	60208/2024	19.07.2024	RVWPET - 307/2019	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-11		CIVIL REVISION	(Se at No-1)
41	60209/2024	19.07.2024	CRLMA-266/2023	J. KAMILA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-18		BAIL-2	(Se at No-7)
42	60210/2024	19.07.2024	WP (C) - 16962/2024	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-07-18		WRIT BRANCH-3	(Se at No-13)
43	60211/2024	19.07.2024	CRP-15/2023	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-29		CIVIL REVISION	(Se at No-1)
44	60212/2024	19.07.2024	WPC (OA C) - 3355/2017	SAROJ KU. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-18		OA Branch	(Se at No-1)
45	60213/2024	19.07.2024	WP (C) - 12909/2024	A.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-10		WRIT BRANCH-7	(Se at No-10)
46	60214/2024	19.07.2024	WPC (OA C) - 3356/2017	SAROJ KU. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-07-18		OA Branch	(Se at No-1)

47	60215/2024	19.07.2024	WP (C) - 13439/2024	P.C. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-09-12	WRIT BRANCH-4	(Serial No-19)
48	60216/2024	19.07.2024	WPC (OA C) - 3357/2017	SAROJ KU. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	OA Branch	(Serial No-1)
49	60217/2024	19.07.2024	WP (C) - 15264/2024	M.K. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-8	(Serial No-40)
50	60218/2024	19.07.2024	WPC (OA C) - 3748/2017	SAROJ KU. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	OA Branch	(Serial No-1)
51	60219/2024	19.07.2024	WP (C) - 15439/2024	A.K. SARANGI	C.O.	COURT NO. 23	Order Dtd. 2024-11-13	WRIT BRANCH-2	(Serial No-7)
52	60220/2024	19.07.2024	WPC (OA C) - 3749/2017	SAROJ KU. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	OA Branch	(Serial No-1)
53	60221/2024	19.07.2024	WP (C) - 15684/2024	S.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-4	(Serial No-17)
54	60222/2024	19.07.2024	WPC (OA C) - 346/2012	R C MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	OA Branch	(Serial No-1)
55	60224/2024	19.07.2024	WP (C) - 15574/2024	S.K. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-3	(Serial No-33)
56	60225/2024	19.07.2024	WPC (OA C) - 1222/2019	UMAKANTA CHHOTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	OA Branch	(Serial No-1)
57	60226/2024	19.07.2024	WP (C) - 15357/2024	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-1	(Serial No-3)
58	60227/2024	19.07.2024	WP (C) - 16807/2024	S C D DASH	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-2	(Serial No-9)
59	60228/2024	19.07.2024	WP (C) - 15359/2024	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-1	(Serial No-1)

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60	60229/2024	19.07.2024	WPC (OA) - 2041/2018	BIKRAM SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	OA Branch	(Seat No-1)
61	60230/2024	19.07.2024	WP (C) - 15824/2024	S. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-7	(Seat No-15)
62	60231/2024	19.07.2024	WPC (OA) - 2531/2018	BIKRAM SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	OA Branch	(Seat No-1)
63	60232/2024	19.07.2024	WP (C) - 8231/2011	P.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	WRIT BRANCH-6	(Seat No-36)
64	60233/2024	19.07.2024	WP (C) - 8231/2011	J.K. MOHARANA	C.O.	COURT NO. 23		WRIT BRANCH-6	(Seat No-36)
65	60234/2024	19.07.2024	TRP (C) - 144/2024	P.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	M.J.C .	(Seat No-6)
66	60235/2024	19.07.2024	TRP (C) - 144/2024	S SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	M.J.C .	(Seat No-6)
67	60236/2024	19.07.2024	TRP (C) - 292/2023	P.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	M.J.C .	(Seat No-6)
68	60237/2024	19.07.2024	WPC (OA) - 529/2018	PRAVAT CHANDRA BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	OA Branch	(Seat No-1)
69	60238/2024	19.07.2024	TRP (C) - 292/2023	B.P. TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	M.J.C .	(Seat No-6)
70	60239/2024	19.07.2024	WP (C) - 15922/2024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-8	(Seat No-41)
71	60240/2024	19.07.2024	WP (C) - 16180/2024	J. MOHARANA	C.O.	COURT NO. 23	Order Dtd. 2024-09-11	WRIT BRANCH-2	(Seat No-8)
72	60243/2024	19.07.2024	WP (C) - 4412/2	P. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-07-16	WRIT BRANCH	(Seat

			024			23		H-6	No-25)
73	60244/2024	19.07.2024	WPC (OA) - 383/2018	MILAN MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-15	OA Branch	(Seat No-1)
74	60245/2024	19.07.2024	WP (C) - 9156/2024	S.PATTANAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-3	(Seat No-11)
75	60246/2024	19.07.2024	WP (C) - 3066/2024	PRADEEP KUMAR SAHOO, PRAFULLA KU. RATH	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-6	(Seat No-35)
76	60247/2024	19.07.2024	WP (C) - 3066/2024	A. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-6	(Seat No-35)
77	60248/2024	19.07.2024	WP (C) - 3066/2024	B. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-6	(Seat No-35)
78	60249/2024	19.07.2024	WP (C) - 14049/2019	G.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANCH-6	(Seat No-36)
79	60250/2024	19.07.2024	WP (C) - 14290/2019	G.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANCH-8	(Seat No-41)
80	60251/2024	19.07.2024	WP (C) - 14292/2019	G.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANCH-8	(Seat No-41)
81	60252/2024	19.07.2024	WP (C) - 14289/2019	G.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANCH-8	(Seat No-41)
82	60253/2024	19.07.2024	WP (C) - 13439/2019	G.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANCH-6	(Seat No-16)
83	60254/2024	19.07.2024	WP (C) - 14050/2019	G.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANCH-6	(Seat No-36)
84	60255/2024	19.07.2024	WP (C) - 13626/2019	G.C. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANCH-2	(Seat No-45)

85	60257/ 2024	19.07.2 024	WP (C) - 16688/ 2024	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07- 12	WRIT BRANC H-8	(Se at No- 42)
86	60258/ 2024	19.07.2 024	WP (C) - 17241/ 2024	SANGRAM DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18		(Se at No- 42)
87	60259/ 2024	19.07.2 024	WP (C) - 17242/ 2024	SANGRAM DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18		(Se at No- 42)
88	60260/ 2024	19.07.2 024	WP (C) - 17243/ 2024	SANGRAM DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18		(Se at No- 42)
89	60261/ 2024	19.07.2 024	WP (C) - 17244/ 2024	SANGRAM DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18		(Se at No- 42)
90	60262/ 2024	19.07.2 024	CRP- 10/202 4	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 29	CIVIL REVIS ION	(Se at No- 1)
91	60263/ 2024	19.07.2 024	WP (C) - 17253/ 2024	S.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18		(Se at No- 1)
92	60264/ 2024	19.07.2 024	WP (C) - 17256/ 2024	S.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18		(Se at No- 1)
93	60265/ 2024	19.07.2 024	WP (C) - 17262/ 2024	SANGRAM DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18		(Se at No- 1)
94	60266/ 2024	19.07.2 024	WP (C) - 17249/ 2024	SUBAS SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18		(Se at No- 1)
95	60267/ 2024	19.07.2 024	CRLMP- 1011/2 024	PRIYA RANJAN MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18	WRIT BRANC H-3	(Se at No- 14)
96	60268/ 2024	19.07.2 024	CRLMP- 1010/2 024	SURENDRA DAS	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18	WRIT BRANC H-3	(Se at No- 14)
97	60269/ 2024	19.07.2 024	CRLMP- 1007/2 024	M N MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18	WRIT BRANC H-3	(Se at No-

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98	60270/ 2024	19.07.2 024	CRLMP- 1017/2 024	JYOTIRANJ AN SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18	WRIT BRANC H-3	(Se at No- 14)
99	60271/ 2024	19.07.2 024	WP (C) - 17251/ 2024	SUBAS SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18		(Se at No- 14)
10 0	60272/ 2024	19.07.2 024	WP (C) - 17255/ 2024	SUBAS SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18		(Se at No- 14)
10 1	60273/ 2024	19.07.2 024	WP (C) - 14981/ 2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-08- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
10 2	60274/ 2024	19.07.2 024	WP (C) - 14769/ 2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-08- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
10 3	60275/ 2024	19.07.2 024	WP (C) - 14758/ 2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-08- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
10 4	60276/ 2024	19.07.2 024	WP (C) - 14776/ 2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-08- 08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 113)
10 5	60277/ 2024	19.07.2 024	CRLMP- 1016/2 024	JYOTIRANJ AN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07- 18	WRIT BRANC H-3	(Se at No- 14)
10 6	60278/ 2024	19.07.2 024	CRLMP- 1015/2 024	JYOTIRANJ AN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-07- 18	WRIT BRANC H-3	(Se at No- 14)
10 7	60279/ 2024	19.07.2 024	CRLMP- 1024/2 024	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07- 18	WRIT BRANC H-3	(Se at No-

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108	60280/2024	19.07.2024	CRLMP-1023/2024	SUDARSAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	WRIT BRANCH-3	(Seat No-14)
109	60281/2024	19.07.2024	CRLMP-1020/2024	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-07-18	WRIT BRANCH-3	(Seat No-14)
110	60282/2024	19.07.2024	CRLA-681/2024	ASHOK KUMAR BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-07-18	CRIMINAL APPEAL	(Seat No-11)
111	60283/2024	19.07.2024	CRLMP-1013/2024	P C DAS	C.O.	COURT NO. 3	Order Dtd. 2024-07-18	WRIT BRANCH-3	(Seat No-14)
112	60284/2024	19.07.2024	ABLAPL - 6805/2024	SATYABRATA SENAPATI	C.O.	COURT NO. 3	Order Dtd. 2024-07-16		(Seat No-14)
113	60285/2024	19.07.2024	ABLAPL - 6806/2024	SATYABRATA SENAPATI	C.O.	COURT NO. 3	Order Dtd. 2024-07-16		(Seat No-14)
114	60286/2024	19.07.2024	ABLAPL - 6810/2024	P BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-07-16	BAIL-2	(Seat No-11)
115	60287/2024	19.07.2024	ABLAPL - 6822/2024	MOHENDRA KUMAR MOHAPATRO	C.O.	COURT NO. 3	Order Dtd. 2024-07-16		(Seat No-11)
116	60288/2024	19.07.2024	ABLAPL - 6893/2024	AK NAYAK	C.O.	COURT NO. 3	Order Dtd. 2024-07-18		(Seat No-11)
117	60289/2024	19.07.2024	ABLAPL - 6895/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2024-07-18	BAIL-2	(Seat No-12)
118	60290/2024	19.07.2024	ABLAPL - 6898/2024	HEMANTA KUMAR TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2024-07-18		(Seat No-12)
119	60291/2024	19.07.2024	ABLAPL - 6905/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2024-07-18	BAIL-2	(Seat No-10)
120	60292/2024	19.07.2024	BLAPL-6781/2	RK MALLICK	C.O.	COURT NO. 3	Order Dtd. 2024-07-16	BAIL-2	(Seat No-14)

			024						No-11)
12 1	60293/ 2024	19.07.2 024	ABLAPL - 6892/2 024	AK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-07- 18	BAIL- 2	(Se at No- 10)
12 2	60294/ 2024	19.07.2 024	ABLAPL - 6894/2 024	AK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-07- 18		(Se at No- 10)
12 3	60295/ 2024	19.07.2 024	ABLAPL - 6903/2 024	AK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-07- 18		(Se at No- 10)
12 4	60301/ 2024	19.07.2 024	ABLAPL - 6798/2 024	A. K. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-07- 11	BAIL- 2	(Se at No- 11)
12 5	60302/ 2024	19.07.2 024	CRLMC- 1307/2 024	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-07- 18	CRIMI NAL MISC	(Se at No- 1)
12 6	60303/ 2024	19.07.2 024	CRLMC- 1301/2 024	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-07- 18	CRIMI NAL MISC	(Se at No- 1)
12 7	60304/ 2024	19.07.2 024	CRLMC- 1151/2 024	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-07- 18	CRIMI NAL MISC	(Se at No- 7)
12 8	60305/ 2024	19.07.2 024	CRLMC- 1018/2 024	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 9999-12- 31	CRIMI NAL MISC	(Se at No- 6)
12 9	60306/ 2024	19.07.2 024	CRLMC- 894/20 24	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 9999-12- 31	CRIMI NAL MISC	(Se at No- 2)
13 0	60307/ 2024	19.07.2 024	CRLMC- 893/20 24	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 9999-12- 31	CRIMI NAL MISC	(Se at No- 2)
13 1	60309/ 2024	19.07.2 024	BLAPL- 1180/2 024	J K SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-07- 11		(Se at No- 2)
13 2	60310/ 2024	19.07.2 024	WPC (OA C)- 1789/2 018	A K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-07- 18	OA Branc h	(Se at No- 1)
13	60311/ 2024	19.07.2	WPC (OA	A K PANDA	C.O.	COURT	Order Dtd. 2024-07-	OA	(Se

3	2024	024	PC) - 310/20 18			NO. 15	18	Branch	at No- 1)
13 4	60312/ 2024	19.07.2 024	WP (C) - 16978/ 2024	SARADA NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-07- 18	WRIT BRANC H-3	(Se at No- 13)
13 5	60313/ 2024	19.07.2 024	WP (C) - 16244/ 2024	SUDARSAN BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-07- 18	WRIT BRANC H-4	(Se at No- 46)
13 6	60314/ 2024	19.07.2 024	WP (C) - 1426/2 017	NIRANJAN ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-07- 10	WRIT BRANC H-8	(Se at No- 42)
13 7	60315/ 2024	19.07.2 024	WP (C) - 1426/2 017	K R JENA	C.O.	COURT NO. 15	Order Dtd. 2024-07- 10	WRIT BRANC H-8	(Se at No- 42)
13 8	60316/ 2024	19.07.2 024	WP (C) - 31866/ 2023	SUSHIL DASH	C.O.	COURT NO. 15	Order Dtd. 2024-07- 15	WRIT BRANC H-8	(Se at No- 42)
13 9	60317/ 2024	19.07.2 024	WP (C) - 16987/ 2024	N K ROUT	C.O.	COURT NO. 15	Order Dtd. 2024-07- 18	WRIT BRANC H-3	(Se at No- 13)
14 0	60325/ 2024	19.07.2 024	CRLA- 423/20 24	A.K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2024-10- 24	CRIMI NAL APPEA L	(Se at No- 10)
14 1	60326/ 2024	19.07.2 024	WP (C) - 16391/ 2024	N.CH. SINHA	C.O.	COURT NO. 7	Order Dtd. 2024-08- 29	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 107)
14 2	60327/ 2024	19.07.2 024	WP (C) - 17094/ 2024	SUPRIYO RANJAN MAHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2024-07- 18		(Se at No- 107)
14 3	60328/ 2024	19.07.2 024	WP (C) - 16975/ 2024	S.K. PANDA	C.O.	COURT NO. 7	Order Dtd. 2024-07- 18		(Se at No- 107)
14 4	60330/ 2024	19.07.2 024	WP (C) - 1393/2 018	L.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-07- 18	WRIT BRANC H-1	(Se at No- 31)

14	60331/2024	19.07.2024	WP (C) - 16905/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-07-18	WRIT BRANCH-3	(Serial No-13)
14	60332/2024	19.07.2024	WP (C) - 16889/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-07-18	WRIT BRANCH-2	(Serial No-9)
14	60334/2024	19.07.2024	WP (C) - 16758/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-07-18	WRIT BRANCH-1	(Serial No-30)
14	60335/2024	19.07.2024	WP (C) - 15422/2024	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-07-18	WRIT BRANCH-2	(Serial No-7)
14	60336/2024	19.07.2024	WP (C) - 15265/2024	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-07-18	WRIT BRANCH-8	(Serial No-40)
15	60337/2024	19.07.2024	WP (C) - 15502/2024	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-07-18	WRIT BRANCH-3	(Serial No-33)
15	60338/2024	19.07.2024	WP (C) - 15416/2024	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-07-18	WRIT BRANCH-2	(Serial No-7)
15	60340/2024	19.07.2024	WP (C) - 16757/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-07-18	WRIT BRANCH-1	(Serial No-30)
15	60341/2024	19.07.2024	WP (C) - 16754/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-07-18	WRIT BRANCH-1	(Serial No-30)
15	60342/2024	19.07.2024	WP (C) - 4291/2024	A. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Serial No-27)
15	60343/2024	19.07.2024	WP (C) - 4291/2024	D. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-02-29	WRIT BRANCH-4	(Serial No-27)
15	60345/2024	19.07.2024	WP (C) - 21814/2016	CHHABI RANA	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	WRIT BRANCH-4	(Serial No-19)
15	60346/2024	19.07.2024	WP (C) - 21814/2016	S.K. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	WRIT BRANCH-4	(Serial No-19)

									19)
158	60348/2024	19.07.2024	WP (C) - 1172/2018	L.K. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-07-18	WRIT BRANCH-4	(Seat No-27)
159	60349/2024	19.07.2024	WP (C) - 36229/2023	S. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	WRIT BRANCH-8	(Seat No-41)
160	60350/2024	19.07.2024	WP (C) - 36229/2023	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-07-12	WRIT BRANCH-8	(Seat No-41)
161	60351/2024	19.07.2024	WP (C) - 2011/2024	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-07-30	WRIT BRANCH-3	(Seat No-12)
162	60352/2024	19.07.2024	WP (C) - 4189/2024	SK BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT BRANCH-3	(Seat No-13)
163	60353/2024	19.07.2024	CMP-438/2024	M.ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-07-18	WRIT BRANCH-2	(Seat No-6)
164	60354/2024	19.07.2024	WP (C) - 4189/2024	BK SETHI	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT BRANCH-3	(Seat No-13)
165	60355/2024	19.07.2024	CMP-438/2024	J.P. KAR	C.O.	COURT NO. 20	Order Dtd. 2024-07-18	WRIT BRANCH-2	(Seat No-6)
166	60356/2024	19.07.2024	CMP-73/2024	M.D. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-07-18	WRIT BRANCH-6	(Seat No-54)
167	60357/2024	19.07.2024	WP (C) - 7369/2020	ND TRIPATHY	C.O.	COURT NO. 20	Order Dtd. 2024-07-16	WRIT BRANCH-2	(Seat No-8)
168	60358/2024	19.07.2024	CMP-73/2024	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-07-18	WRIT BRANCH-6	(Seat No-54)
169	60359/2024	19.07.2024	FAO-564/2023	B BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	MISC. APPEAL SEC.	(Seat No-2)
170	60360/2024	19.07.2024	CMP-732/20	B.P. TANGA	C.O.	COURT NO.	Order Dtd. 2024-07-18	WRIT BRANCH	(Seat

			24			23		H-5	No-23)
17	60361/2024	19.07.2024	CMP-755/2024	P.K. LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-09-18	WRIT BRANCH-5	(Seat No-23)
17	60362/2024	19.07.2024	CMP-425/2024	S. MOHARANA	C.O.	COURT NO. 20	Order Dtd. 2024-07-18	WRIT BRANCH-2	(Seat No-6)
17	60363/2024	19.07.2024	FAO-371/2019	S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	MISC. APPEAL SEC.	(Seat No-9)
17	60365/2024	19.07.2024	RPFAM-451/2023	S.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	FIRST APPEAL	(Seat No-5)
17	60366/2024	19.07.2024	FAO-372/2019	S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	MISC. APPEAL SEC.	(Seat No-9)
17	60367/2024	19.07.2024	WP (C) - 16752/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	WRIT BRANCH-1	(Seat No-30)
17	60368/2024	19.07.2024	FAO-322/2023	MK MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	MISC. APPEAL SEC.	(Seat No-9)
17	60369/2024	19.07.2024	SA-142/2002	K.N. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	SECOND APPEAL	(Seat No-4)
17	60370/2024	19.07.2024	FAO-559/2023	PK MAHALI	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	MISC. APPEAL SEC.	(Seat No-2)
18	60371/2024	19.07.2024	SA-295/1996	P.K. LENKA	C.O.	COURT NO. 23	Order Dtd. 2024-07-18	SECOND APPEAL	(Seat No-2)
18	60373/2024	19.07.2024	WP (C) - 10942/2023	BR SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANCH-4	(Seat No-17)
18	60379/2024	19.07.2024	WP (C) - 35863/2022	BIDESH RANJAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-07-16	WRIT BRANCH-6	(Seat No-16)
18	60381/	19.07.2	WP (C) -	R SAMAL	C.O.	COURT	Order Dtd. 2024-07-	WRIT	(Se

3	2024	024	4657/2 024			NO. 23	16	BRANC H-8	at No- 43)
18 4	60384/ 2024	19.07.2 024	OJC- 9311/1 997	T BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-07- 16		(Se at No- 43)
18 5	60390/ 2024	19.07.2 024	ABLAPL - 3647/2 023	A. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-07- 12	BAIL- 1	(Se at No- 1)
18 6	60391/ 2024	19.07.2 024	WP(C) - 16705/ 2024	BP TANGA	C.O.	COURT NO. 23	Order Dtd. 2024-07- 16	WRIT BRANC H-1	(Se at No- 30)
18 7	60393/ 2024	19.07.2 024	WP(C) - 26804/ 2017	G.R. PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-06- 25	WRIT BRANC H-7	(Se at No- 5)
18 8	60395/ 2024	19.07.2 024	WP(C) - 26804/ 2017	M/S.AJIT KUMAR TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2024-06- 25	WRIT BRANC H-7	(Se at No- 5)
18 9	60397/ 2024	19.07.2 024	WP(C) - 16909/ 2024	T BAG	C.O.	COURT NO. 23	Order Dtd. 2024-07- 16	WRIT BRANC H-3	(Se at No- 13)
19 0	60398/ 2024	19.07.2 024	WP(C) - 3388/2 016	M/S.TRIBI KRAM MAHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-06- 25	WRIT BRANC H-2	(Se at No- 7)
19 1	60400/ 2024	19.07.2 024	WP(C) - 3388/2 016	S.K. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-06- 25	WRIT BRANC H-2	(Se at No- 7)
19 2	60402/ 2024	19.07.2 024	WP(C) - 16680/ 2024	PK SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07- 16	WRIT BRANC H-8	(Se at No- 42)
19 3	60403/ 2024	19.07.2 024	WP(C) - 2783/2 013	B. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-06- 25	WRIT BRANC H-8	(Se at No- 40)
19 4	60404/ 2024	19.07.2 024	WP(C) - 16685/ 2024	PK SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07- 16	WRIT BRANC H-8	(Se at No- 42)
19 5	60405/ 2024	19.07.2 024	WP(C) - 16992/ 2024	SUBASH CH PANI	C.O.	COURT NO. 23	Order Dtd. 2024-07- 18		(Se at No- 42)

19	60407/2024	19.07.2024	WP (C) - 16993/2024	SUBASH CHANDRA PANI	C.O.	COURT NO. 23	Order Dtd. 2024-07-18		(Se at No-42)
19	60408/2024	19.07.2024	WP (C) - 17956/2015	S.K. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANC H-6	(Se at No-24)
19	60410/2024	19.07.2024	WP (C) - 16678/2024	PK SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-07-16	WRIT BRANC H-8	(Se at No-42)
19	60411/2024	19.07.2024	WP (C) - 16990/2024	SUBASH CH PANI	C.O.	COURT NO. 23	Order Dtd. 2024-07-18		(Se at No-42)
20	60412/2024	19.07.2024	WP (C) - 5429/2018	K.P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANC H-8	(Se at No-40)
20	60415/2024	19.07.2024	WP (C) - 5429/2018	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANC H-8	(Se at No-40)
20	60417/2024	19.07.2024	WP (C) - 18281/2018	M.K. PATI	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANC H-1	(Se at No-1)
20	60419/2024	19.07.2024	WP (C) - 18281/2018	M/S P.C.CHHIN CHANI	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANC H-1	(Se at No-1)
20	60421/2024	19.07.2024	WP (C) - 20270/2012	K.C. SWAIN	C.O.	COURT NO. 17	Order Dtd. 9999-12-31	WRIT BRANC H-1	(Se at No-3)
20	60422/2024	19.07.2024	WP (C) - 13362/2013	J. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-06-25	WRIT BRANC H-1	(Se at No-30)
20	60423/2024	19.07.2024	WP (C) - 23157/2016	M/S.DINES H KUMAR PANDA	C.O.	COURT NO. 17	Order Dtd. 2024-06-25	WRIT BRANC H-7	(Se at No-10)
20	60425/2024	19.07.2024	WP (C) - 23157/2016	S.K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2024-06-25	WRIT BRANC H-7	(Se at No-10)
20	60427/2024	19.07.2024	TRP (C) - 361/20	N.K. ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-08-08	M.J.C .	(Se at No-

			23						6)
209	60428/2024	19.07.2024	TRP (C) - 177/2024	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-08-22		(Seat No-6)
210	60431/2024	19.07.2024	TRP (C) - 129/2024	S.CH. DASH	C.O.	COURT NO. 11	Order Dtd. 2024-07-18	M.J.C.	(Seat No-6)
211	60433/2024	19.07.2024	TRP (C) - 129/2024	M.R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-07-18	M.J.C.	(Seat No-6)
212	60435/2024	19.07.2024	TRPCRL - 55/2024	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-08-01	BAIL-1	(Seat No-3)
213	60436/2024	19.07.2024	BLAPL-6759/2024	D K MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-07-15		(Seat No-3)
214	60438/2024	19.07.2024	BLAPL-1602/2024	A K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-07-02		(Seat No-3)
215	60439/2024	19.07.2024	WP (C) - 15798/2024	T. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-07-18	WRIT BRANCH-6	(Seat No-16)
216	60443/2024	19.07.2024	WP (C) - 16966/2024	M.N. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-07-18	WRIT BRANCH-3	(Seat No-13)
217	60444/2024	19.07.2024	WP (C) - 18230/2022	D. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-07-15	WRIT BRANCH-8	(Seat No-39)
218	60446/2024	19.07.2024	RSA-439/2023	A.K. SARANGI	C.O.	DR (J)	Order Dtd. 2024-08-20		(Seat No-39)
219	60447/2024	19.07.2024	ABLAPL - 14429/2023	ASHOK KUMAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-01-18	BAIL-2	(Seat No-9)
220	60449/2024	19.07.2024	BLAPL-10242/2023	N.K. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-07-11	BAIL-1	(Seat No-6)
221	60452/2024	19.07.2024	ABLAPL -	K SAHOO	C.O.	COURT NO.	Order Dtd. 2024-07-19	BAIL-1	(Seat

			6935/2024			11			No-3)
22	60453/2024	19.07.2024	MATA-187/2024	P.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-29	FIRST APPEAL	(Se at No-3)
22	60454/2024	19.07.2024	WP (C) - 16965/2024	D. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-07-19	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-113)
22	60455/2024	19.07.2024	CRLREV - 615/2023	A.K. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-07-16	CRIMINAL REVISION	(Se at No-2)
22	60456/2024	19.07.2024	WP (C) - 15736/2024	D. BISWAL	C.O.	COURT NO. 10	Order Dtd. 2024-08-21	WRIT BRANCH-6	(Se at No-16)
22	60459/2024	19.07.2024	WP (C) - 16773/2024	B.K. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-16	WRIT BRANCH-1	(Se at No-30)
22	60461/2024	19.07.2024	WP (C) - 16635/2024	D.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-07-16	WRIT BRANCH-8	(Se at No-42)
22	60462/2024	19.07.2024	WP (C) - 16192/2024	S. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-16	WRIT BRANCH-2	(Se at No-8)
22	60463/2024	19.07.2024	WP (C) - 16013/2024	PITAMBAR JENA	C.O.	COURT NO. 10	Order Dtd. 2024-08-06	WRIT BRANCH-1	(Se at No-4)
23	60464/2024	19.07.2024	WP (C) - 13751/2024	BHOJARAJ SETH	C.O.	COURT NO. 10	Order Dtd. 2024-07-16	WRIT BRANCH-7	(Se at No-44)
23	60465/2024	19.07.2024	WP (C) - 14915/2024	R.M. NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-07-16	WRIT BRANCH-5	(Se at No-20)
23	60466/2024	19.07.2024	WP (C) - 15150/2024	M.R. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-07-16	WRIT BRANCH-7	(Se at No-48)
23	60467/2024	19.07.2024	WP (C) - 14217/	P.K. MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-07-31	WRIT BRANCH	(Se at

			2024			10		H-5	No-32)
23	60468/2024	19.07.2024	CRLREV - 112/2024	P.K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2024-08-06	CRIMINAL REVISION	(Seat No-4)
23	60469/2024	19.07.2024	CRLREV - 254/2024	B. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-29	CRIMINAL REVISION	(Seat No-1)
23	60470/2024	19.07.2024	CRLREV - 280/2024	S.K. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-08-20	CRIMINAL REVISION	(Seat No-1)
23	60471/2024	19.07.2024	WP (C) - 10375/2024	R.K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-39)
23	60472/2024	19.07.2024	WP (C) - 5124/2024	R.K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-36)
23	60473/2024	19.07.2024	WP (C) - 5124/2024	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-6	(Seat No-36)
24	60474/2024	19.07.2024	WP (C) - 5306/2024	R.K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(Seat No-29)
24	60475/2024	19.07.2024	BLAPL-2577/2024	BK ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-19		(Seat No-29)
24	60476/2024	19.07.2024	BLAPL-3350/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-19		(Seat No-29)
24	60477/2024	19.07.2024	ABLAPL - 3503/2024	M R BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-07-19		(Seat No-29)
24	60478/2024	19.07.2024	ABLAPL - 6900/2024	AK SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-07-18		(Seat No-29)
24	60479/2024	19.07.2024	ABLAPL - 6907/2024	BIJAYANAN DA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-18		(Seat No-29)
24	60480/	19.07.2	ABLAPL	AK	C.O.	COURT	Order Dtd. 2024-07-		(Se

6	2024	024	- 6924/2 024	MOHANTY		NO. 2 OLD	19		at No- 29)
24 7	60481/ 2024	19.07.2 024	BLAPL- 2537/2 024	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 18		(Se at No- 29)
24 8	60482/ 2024	19.07.2 024	CRLMC- 2861/2 022	M K NAYAK	C.O.	COURT NO. 10	Order Dtd. 9999-12- 31	CRIMI NAL MISC	(Se at No- 5)
24 9	60483/ 2024	19.07.2 024	ABLAPL - 6837/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 10	Order Dtd. 2024-07- 16	BAIL- 1	(Se at No- 1)
25 0	60484/ 2024	19.07.2 024	BLAPL- 2551/2 024	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 18		(Se at No- 1)
25 1	60485/ 2024	19.07.2 024	BLAPL- 6418/2 024	GC JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 18	BAIL- 1	(Se at No- 4)
25 2	60486/ 2024	19.07.2 024	ABLAPL - 6570/2 024	HK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 18		(Se at No- 4)
25 3	60487/ 2024	19.07.2 024	BLAPL- 6796/2 024	S. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 18	BAIL- 2	(Se at No- 11)
25 4	60488/ 2024	19.07.2 024	ABLAPL - 6443/2 024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 18		(Se at No- 11)
25 5	60489/ 2024	19.07.2 024	BLAPL- 5448/2 024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 18		(Se at No- 11)
25 6	60490/ 2024	19.07.2 024	WP (C) - 16371/ 2024	ANUPAMA NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 16	WRIT BRANC H-5	(Se at No- 21)
25 7	60491/ 2024	19.07.2 024	WP (C) - 16988/ 2024	R.C. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 18	WRIT BRANC H-3	(Se at No- 13)
25 8	60492/ 2024	19.07.2 024	BLAPL- 4937/2 024	ASHOK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07- 16		(Se at No- 13)

25	60161/2024	19.07.2024	WP (C) - 7866/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-05-01	WRIT BRANCH-4	(Seat No-46)
26	60162/2024	19.07.2024	WP (C) - 34169/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT BRANCH-1	(Seat No-31)
26	60167/2024	19.07.2024	WP (C) - 10219/2016	PRASANTA KUMAR PATRI	GENERAL		Judgement Dtd. 2023-08-03	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-101)
26	60168/2024	19.07.2024	CMP-587/2024	PRAMOD RANJAN BEHERA	GENERAL		Order Dtd. 2024-07-18	WRIT BRANCH-3	(Seat No-14)
26	60177/2024	19.07.2024	WA-1472/2024	MANAS PATI	GENERAL		Order Dtd. 2024-07-18	WRIT APPEAL	(Seat No-7)
26	60178/2024	19.07.2024	WP (C) - 16556/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH-7	(Seat No-18)
26	60179/2024	19.07.2024	WP (C) - 30758/2011	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-04-05	WRIT BRANCH (DIVISION BENCH)	(Seat No-105)
26	60181/2024	19.07.2024	WP (C) - 24887/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-31	WRIT BRANCH-5	(Seat No-23)
26	60223/2024	19.07.2024	WP (C) - 39243/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-1	(Seat No-31)
26	60256/2024	19.07.2024	WP (C) - 39252/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-1	(Seat No-31)
26	60296/2024	19.07.2024	WP (C) - 39250/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-1	(Seat No-31)
27	60297/2024	19.07.2024	BLAPL-6660/2	SAILESH KUMAR	GENERAL		Order Dtd. 2024-07-18		(Seat)

			024	BEHERA					No-31)
27	60300/2024	19.07.2024	RSA-83/2023	GIRISH CHANDRA PADHEE	GENERAL		Misc.case	SECOND APPEAL	(Seat No-1)
27	60319/2024	19.07.2024	WP (C) - 2475/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-8	(Seat No-40)
27	60320/2024	19.07.2024	WP (C) - 15244/2014	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-01	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
27	60321/2024	19.07.2024	WP (C) - 14888/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-06-27	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
27	60322/2024	19.07.2024	WP (C) - 15695/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
27	60333/2024	19.07.2024	WP (C) - 15697/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
27	60339/2024	19.07.2024	WP (C) - 15698/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
27	60344/2024	19.07.2024	WP (C) - 15700/2024	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-07-03	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
27	60347/	19.07.2	BLAPL-	BISWA	GENE		Order Dtd. 2024-07-		(Se

9	2024	024	6549/2024	RANJAN DAS	RAL		04		at No-123)
280	60364/2024	19.07.2024	ABLAPL - 6870/2024	SATYAPADA SHARMA	GENERAL		Order Dtd. 2024-07-18	BAIL-1	(Seat No-1)
281	60448/2024	19.07.2024	BLAPL-14209/2023	SHAMBHU PRASAD SAHU	GENERAL		Final Order	BAIL-2	(Seat No-11)
282	60450/2024	19.07.2024	ABLAPL - 6909/2024	SHAMBHU PRASAD SAHU	GENERAL		Final Order		(Seat No-11)
283	60451/2024	19.07.2024	ABLAPL - 5636/2024	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-07-19		(Seat No-11)
284	60457/2024	19.07.2024	WP (C) - 4263/2023	JYOTIRMAYA TRIPATHY	GENERAL		Final Order	WRIT BRANCH-3	(Seat No-33)
285	60458/2024	19.07.2024	WP (C) - 4263/2023	JYOTIRMAYA TRIPATHY	GENERAL		Petition With Annexures	WRIT BRANCH-3	(Seat No-33)
286	60460/2024	19.07.2024	WP (C) - 4263/2023	JYOTIRMAYA TRIPATHY	GENERAL		Counter	WRIT BRANCH-3	(Seat No-33)
287	60180/2024	19.07.2024	WP (C) - 32316/2022	N K SATAPATHY	GENERAL		Order Dtd. 2022-12-05	WRIT BRANCH-3	(Seat No-28)
288	60197/2024	19.07.2024	WP (C) - 18442/2016	B.K. PATI	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH-7	(Seat No-44)
289	60241/2024	19.07.2024	WP (C) - 16521/2024	K.K. BHUYAN	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH-7	(Seat No-18)
290	60242/2024	19.07.2024	WP (C) - 4379/2024	G. SUNDARA	GENERAL		Order Dtd. 2024-10-29	WRIT BRANCH-5	(Seat No-47)
291	60298/2024	19.07.2024	WP (C) - 17956/2015	R. K. DEHURY	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH-6	(Seat No-

									24)
29	60299/ 2024	19.07.2 024	WP (C) - 7590/2 024	R. K. DEHURY	GENE RAL		Order Dtd. 2024-04- 05	WRIT BRANC H-1	(Se at No- 4)
29	60308/ 2024	19.07.2 024	BLAPL- 15407/ 2013	JYOTI PRAKASH KAR	GENE RAL		Order Dtd. 2014-09- 16Petition,Annexure ,		(Se at No- 4)
29	60318/ 2024	19.07.2 024	WP (C) - 14974/ 2023	R. K. ROUT	GENE RAL		Order Dtd. 2024-05- 08	WRIT BRANC H-5	(Se at No- 32)
29	60323/ 2024	19.07.2 024	WP (C) - 4148/2 024	G. B. DASH	GENE RAL		PetitionAnnexure,Co unter,Entire Order,	WRIT BRANC H-3	(Se at No- 13)
29	60324/ 2024	19.07.2 024	WP (C) - 25164/ 2017	P. K. ROUTRAY	GENE RAL		Order Dtd. 2018-03- 20		(Se at No- 13)
29	60329/ 2024	19.07.2 024	RSA- 144/20 12	R C MISHRA	GENE RAL		Order Dtd. 2013-11- 20		(Se at No- 13)
29	60372/ 2024	19.07.2 024	WP (C) - 31503/ 2022	T BAG	GENE RAL		Order Dtd. 2022-11- 23	WRIT BRANC H-2	(Se at No- 8)
29	60374/ 2024	19.07.2 024	WP (C) - 19740/ 2022	T BAG	GENE RAL		Order Dtd. 2022-09- 19	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
30	60375/ 2024	19.07.2 024	WP (C) - 156/20 18	A K DHAL	GENE RAL		Order Dtd. 2024-04- 08	WRIT BRANC H-1	(Se at No- 3)
30	60376/ 2024	19.07.2 024	CRLMC- 1184/2 014	J. P. KAR	GENE RAL		Order Dtd. 2018-02- 08		(Se at No- 3)
30	60377/ 2024	19.07.2 024	WP (C) - 20413/ 2022	T BAG	GENE RAL		Order Dtd. 2024-07- 16	WRIT BRANC H-6	(Se at No- 16)
30	60378/ 2024	19.07.2 024	WP (C) - 6981/2 022	T BAG	GENE RAL		Order Dtd. 2024-07- 16	WRIT BRANC H-6	(Se at No-

									35)
30	60380/2024	19.07.2024	CRLREV - 163/2024	P R MISHRA	GENERAL		Order Dtd. 9999-12-31Petition,	CRIMINAL REVISION	(Seat No-4)
30	60382/2024	19.07.2024	BLAPL-4457/2024	G R PATRA	GENERAL		Order Dtd. 2024-05-09		(Seat No-4)
30	60383/2024	19.07.2024	ABLAPL - 8773/2023	P K LENKA	GENERAL		Entire Order	BAIL-2	(Seat No-9)
30	60385/2024	19.07.2024	OJC-2311/1997	B N MUDULI	GENERAL		Order Dtd. 1997-12-06		(Seat No-9)
30	60386/2024	19.07.2024	CMP-405/2023	D JETHY	GENERAL		Order Dtd. 2023-10-03	WRIT BRANCH-1	(Seat No-4)
30	60387/2024	19.07.2024	CMP-670/2024	V J CHOUDHURY	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH-4	(Seat No-37)
31	60388/2024	19.07.2024	ABLAPL - 3138/2022	K KNATH	GENERAL		Order Dtd. 2022-05-04	BAIL-1	(Seat No-2)
31	60389/2024	19.07.2024	WP (C) - 2783/2013	A T NAYAK	GENERAL		Order Dtd. 2024-06-25	WRIT BRANCH-8	(Seat No-40)
31	60392/2024	19.07.2024	WP (C) - 742/2018	H K DASH	GENERAL		Order Dtd. 2018-02-02		(Seat No-40)
31	60394/2024	19.07.2024	CRP-29/2023	K SAHOO	GENERAL		Order Dtd. 2024-07-15		(Seat No-40)
31	60396/2024	19.07.2024	ABLAPL - 686/2022	P C BEHERA	GENERAL		Order Dtd. 2022-07-28	BAIL-2	(Seat No-11)
31	60399/2024	19.07.2024	CONTC-546/2018	D SAMAL	GENERAL		Order Dtd. 2024-07-12	CONTE MPT	(Seat No-2)
31	60401/2024	19.07.2024	CRLREV -	M K MOHAPATRA	GENERAL		Order Dtd. 2024-07-16	CRIMINAL	(Seat

			392/2013					REVISION	No-3)
317	60406/2024	19.07.2024	WP (C) - 28944/2023	K BANERJEE	GENERAL		PetitionAnnexure,	WRIT BRANCH-8	(Seat No-29)
318	60409/2024	19.07.2024	WP (C) - 15153/2024	M SAMANTRAY	GENERAL		Order Dtd. 2024-07-12	WRIT BRANCH-7	(Seat No-48)
319	60413/2024	19.07.2024	WP (C) - 15253/2024	M SAMANTRAY	GENERAL			WRIT BRANCH-8	(Seat No-40)
320	60414/2024	19.07.2024	CONTC-1221/2015	P K MISHRA	GENERAL		Order Dtd. 2017-08-31		(Seat No-40)
321	60416/2024	19.07.2024	CONTC-1222/2015	P K MISHRA	GENERAL		Order Dtd. 2017-08-31		(Seat No-40)
322	60418/2024	19.07.2024	OJC-10684/1997	B BEHERA	GENERAL		Order Dtd. 2016-08-19		(Seat No-40)
323	60420/2024	19.07.2024	OJC-4874/1996	B BEHERA	GENERAL				(Seat No-40)
324	60424/2024	19.07.2024	OJC-3072/1995	G NEHEL	GENERAL		Order Dtd. 2016-08-23Petition,Annexure ,		(Seat No-40)
325	60426/2024	19.07.2024	WP (C) - 2940/2011	A K JATI	GENERAL		Order Dtd. 2022-04-12	WRIT BRANCH (DIVISION BENCH)	(Seat No-120)
326	60429/2024	19.07.2024	WP (C) - 5337/2019	N BEHERA	GENERAL		Order Dtd. 2019-03-12Petition,Annexure ,		(Seat No-120)
327	60430/2024	19.07.2024	WP (C) - 260/2024	H SUNDARA	GENERAL		Order Dtd. 2024-07-16	WRIT BRANCH-1	(Seat No-49)
328	60432/	19.07.2	WP (C) -	A K PANDA	GENE		Order Dtd. 2024-03-	WRIT	(Se

8	2024	024	720/2016		RAL		15	BRANCH-1	at No-30)
329	60434/2024	19.07.2024	CRLMC-3186/2023	L SAHOO	GENERAL		Order Dtd. 2024-03-20	CRIMINAL MISC	(Serial No-5)
330	60437/2024	19.07.2024	SA-67/1997	G R DAS	GENERAL		Order Dtd. 2023-12-19	SECOND APPEAL	(Serial No-6)
331	60440/2024	19.07.2024	LAA-98/2018	A K SWAIN	GENERAL		Order Dtd. 2024-07-02	FIRST APPEAL	(Serial No-4)
332	60441/2024	19.07.2024	RSA-364/2018	K K MOHANTY	GENERAL		Order Dtd. 2024-07-05	SECOND APPEAL	(Serial No-2)
333	60442/2024	19.07.2024	CONTC-797/2015	K C PANDA	GENERAL		Order Dtd. 2024-07-16	CONTEMPT	(Serial No-4)
334	60445/2024	19.07.2024	OJC-1297/1991	P JENA	GENERAL		Order Dtd. 9999-12-31		(Serial No-4)

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